

HIGH COURT OF CHHATTISGARH : BILASPUR

NOTIFICATION

2183
NO. /S & A Cell/2010

Dated 29/03/2010

In exercise of powers conferred by sub rule (1) of rule 5 of the Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 and as per the amended notification no. 2508/D-246/XXI-B/C.G./07 dated 15.03.07 and in view of the directions of Hon'ble the Supreme Court in its order dated 04.01.07 passed in the C.A. 1867/06 (Malik Mazhar Sultan and another V/s U.P. Public Service Commission & ors.), The High Court of Chhattisgarh notifies the vacancies in respect of District Judge(Entry Level) as under:-

I.

a)	By Promotion in accordance with Rule 5(1)(a)	05 posts
b)	By promotion through limited competitive examination in accordance with Rule 5(1)(b)	03 posts
C)	By direct recruitment from the Bar in accordance with Rule 5(1)(c)	13 posts (including 10 posts carried forward from the year 2009)

BY ORDER OF HON'BLE HIGH COURT


(Arvind Shrivastava)

REGISTRAR GENERAL AND
SECRETARY

COMMITTEE FOR RECRUITMENT

2184

Endt. No. /S & A Cell/2010

Bilaspur, Dated 29/03/2010

Copy forwarded to :-

- 1- The Controller, Government Regional Press, Khairagarh Road, Rajnandgaon with a request to publish it positively on 31.03.2010 in extra-ordinary issue as per the Hon'ble Supreme Court order dated 04.01.07 passed in the C.A. 1867/06 (Malik Mazhar Sultan and another V/s U.P. Public Service Commission & Ors.).
- 2- The Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, D.K.S. Bhavan, Raipur for information.


(G. Minhajuddin)

DIRECTOR JOTI AND I/C
SELECTION & APPOINTMENT CELL